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performance appraisals of the company, it has been found that the company has incurred losses mainly on account of poor capacity utilisation arising from equipment design deficiencies. prolonged power cuts, non-availability of raw materials and spares due to severe fund constraints, etc. FCI has submitted proposals for rehabilitation/ ravamp of its various units, as also proposal for restructuring of FCI. Since these proposals involve heavy budgetary support from Govt., no decision has been taken. Meanwhile, the company has been declared as sick by the Board for Industrial and Financial Reconstructions (BIFR) with a direction to the Government to present a revival package by 31.3.1993.

During the current financial year, FCI has been provided non-plan budgetary support of Rs. 18.74 crores by the working Government to meet the capital needs and other liabilities despite the severe budgetary constraints. The company, is also being paid its subsidy dues regularly. In addition, its Ramagundam and Talcher units have been given extra allowance in consumption norms & capacity utilization under the Retention Price-cum-subsidy Scheme in view of the vintage of these plants.

to Questions

(c) The month-wise production of urea in each of the units of FCI during the calender year 1992 are as under:-

Production UREA (000 MT)

Month	Sindri	Gorakhpur	Ramagundam	Talcher
Jan. 92	25.7	Nil	22.3	11.4
Feb. 92	26.3	Nil	19.0	10.0
Mar. 92	31.6	Nil	19.5	13.0
Apr. 92	19.5	Nil	0.210	Nil
May 92	15.4	Nil	Nil	Nil
June. 92	19.9	Nil	Nil	Nil
July, 92	25.1	Nil	Nil	Nil Nil 5.4
Aug. 92	18.0	Nil	10.8	5.4
Sept. 92	14.1	Nil	15.2	11.4
Sept. 92 Oct. 92	33.2	Nil	18.6	12.6
Nov. 92	30.6	Nil	16.7	16.2

(f) No, Sir.

Production of drugs in genetic name

3608. SHRI B. K. HARIPRASAD: SHRI ABDUL SAMAD SIDDIQUI: SHRIMATI KAILASHPATI: DR. FAGUNI RAM:

Will the PRIME MINISTER be pleased to

(a) whether it is a fact that Companies like Roussel, Hoechst, Glaxo, Cadila, German Remedies, Alembic, Fairdeal and others are telling their drug formulations in association with Small Scale Sector

units in genetic names to escape from price control under DPCO, 1987;

- (b) whether it is a fact that no such recommendation was made by the Kelkar Committee:
- (c) if so, what are the names of formulations being marketed by each of them in association with SSI units;
- (d) what are the details of the products sold in such association prices charged at present pack-wise and the extent of overcharging;
- (e) what are the names of bulk drugs on which each product is based

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(f) what steps have been taken to recover the amount over charged and fix the prices of all such products?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) As per the provisions of DPCO, 1987 single ingredient formulations based on Category II bulk drugs and sold under generic name have been exempted from price control. This exemption is available both to the organised sector as well as Small Scale Sector units manufacturing and marketing the formulations under generic name either independently or in association with each other.

- (b) Kelkar Committee No, Sir. recommended, inter-alia, exemption from ingredient price control for single formulations based on Category II drugs that are sold under generic name.
 - (c) to (f) Do not arise.

Private/Public Sector **Projects** Petrochemicals

3609. DR. YELAMANCHILI SIVAJI: Will the PRIME of MINISTER be pleased to state:

(a) the names of the Petrochemical projects in Puble/Private Sectors with their targetted production capacities working in our country;

(b) the names of the projects which have been approved but have not started production:

to Questions

- (c) by when these plants are expected to start their trial production; and
- (d) whether there is likely to be any shortfall of petrochemicals in our country; and if so, the details thereof?

THE MINISTER OF STATE IN THE CHEMICALS MINISTRY OF FERTILIZERS (SHRI CHINTA MOHAN): (a) and (b) The petrochemicals industry is spread over organised as well as small scale and tiny sectors. The number of such units is large. Furthermore, petrochemical industry has now been, by and large, delicensed. Data on all such units in operation is not compiled. However, the information relating to some major petrochemical projects in Public Sector and Private Sector which are in operation or under implementation is given in the statement attached, to the extent information is available? (see below)

- (c) The gestation period for major petrochemical projects normally ranges from 2 to 5 years,
- (d) With the commissioning of various petrochemical projects in the country. The demands are expected to be met indigenously. In addition, there is no restriction on imports on most of the Petrochemical items.

Statement

The information relating to major petrochemical projects in Public / Private Sector is as under:— ('000 tonnes)

Name of the Company	Item of Capacity manufacture	
AROMATIC COMPLEXES EXISTING Indian Petrochemicals Corpn. Ltd. (IPCL)	DMT	30